

O.A. 92/90
(A)

(5)

Serial
No. of
Order

Date of
Order

Order with Signature

23/15-12/93

There is no time for the day.
Call on 23-1-94 for hearing along
with O.A. 91/90.

Vice-Chairman
Dr. S. C. Dora
Member (A)

24 21-1-94

Heard Dr. S. C. Dora, learned Senior Advocate
for the applicant & Mr. Anand Mishra, learned
Senior Standing Counsel (Central) for the
respondents. Hearing is concluded. Judgment
is dictated & pronounced in open court
vide separate sheets attached to the case
records of O.A. 91/90. This application is
accordingly disposed of leaving the
parties to bear their own costs.

Vice-Chairman
Dr. S. C. Dora
Member (A)